

Number of Vehicles in Delhi

896. DR. MOHD. HASHIM KIDWAI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of registered taxis, cars, vans, scooters and motor cycles in Delhi as on March 31, 1989;

(b) the number of unregistered taxis, cars, scooter, and motor cycles detected during the last three years, the details of action taken in this regard; and

(c) the amount of registration fees realised on these vehicles during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The number of registered vehicles in Delhi as on 31-3-1989 is as under:—

Taxis	9210
Cars/Vans/Jeeps	292853
Scooters/Motor Cycles	1008924

Total 1310987

(b) Enforcement Wing of Directorate of Transport through checking detected the following number of unregistered vehicles plying in Delhi:—

Year	No. of vehicles
1986	33
1987	84
1988	106

The vehicles were impounded and penalties levied.

(c) Rs. 86,96,994/- have been realised as registration fee.

Sanction of new ICDS in Orissa

@897. SHRI JAGADISH JANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have sanctioned some new Integrated Child Development Schemes for the current financial year;

(b) if so, the number of such schemes sanctioned for Orissa for the current financial year;

(c) the number of such schemes sanctioned for Orissa earlier;

(d) the amount earmarked for each project under the said scheme; and

(e) the details of the work done under the scheme in Orissa during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MATI MARGARET ALVA): (a) Yes, Sir.

(b) Orissa has been allocated 29 ICDS projects for 1989-90.

(c) 105 ICDS projects have been sanctioned for Orissa upto 31.3.1989.

(d) Central Grants to the State Governments, including Orissa, for the implementation of the ICDS Scheme the released in lump-sum. Such releases are not made project-wise.

(e) The number of beneficiaries of different services under the ICDS Scheme in Orissa as on 31.3.1987, 31.3.88 and 31.3.1989, is given in the statement attached.

@Previously Unstarred Question 412, transferred from the 21st July, 1989.

Statement

Details of beneficiaries of different ICDS services in Orissa in the last 3 years

Item	Position as on		
	31-3-87	31-3-88	31-3-89
(1) SUPPLEMENTARY NUTRITION			
(a) No. of reporting projects	49	66	71
(b) No. of beneficiaries:			
(i) Children 0-6 years	343490	551700	621660
(ii) Pregnant women and nursing mothers	63100	95120	104430
(iii) Total	406590	646820	726090
(2) PRE-SCHOOL EDUCATION			
(a) No. of reporting projects	49	66	71
(b) No. of children 3-6 years, receiving the service	127390	172380	176100
(3) IMMUNISATION SINCE 1ST APRIL			
(in each year)			
(a) No. of reporting primary health centres	41	64	75
(b) Number immunised against :			
(i) DPT	49931	40685	80557
(ii) DT	42688	12083	13427
(iii) BCG	46027	36590	82012
(iv) Polio	48147	38074	78804
(v) Measles	—	21796	49218
(vi) TT (Pregnant women)	34331	29112	6795

Difficulties faced by Foreign Tourists to get confirmation of their bookings on Airlines

898. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are aware that the foreign tourists are often facing lot of difficulties to get confirmation of their bookings on airlines for tourist spots in the country; and

(b) if so, what remedial steps are being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-

TION AND TOURISM (SHRI SHIV-RAJ PATIL): (a) and (b) No specific instance has come to the notice of the Government. Indian Airlines have initiated several measures at facilitating foreign tourists in obtaining confirmed reservations for their travel on flights to tourist spots within the country. These include automatic confirmation of tourist group scheme under which Indian Airlines guarantees that every tourist group booking consisting of ten or more passengers on popular tourist and trunk flights in the country will receive confirmed bookings provided the reservation request is made 120 days before the date of departure. Reservation of 25 per cent of capacity on all domestic services, barring those